

**DECLARATION OF ASSETS OF HON'BLE MR. JUSTICE PANKAJ JAIN, HIS
SPOUSE AND HIS DEPENDENTS**

S.No. 1	All immovable properties held individually or jointly	Description and Location	Remarks if any/year of acquisition
1.1	Self	<p>Sold 50% share of built-up H.No.164, Sector 11-A, Chandigarh for an amount of Rs.2,20,00,000/- which was jointly owned by self/spouse</p> <p>300 sq.yard residential plot in OMAXE, Phase 3, New Chandigarh</p> <p>Booked 50% share in a show room measuring with G.M.Real Estate in Mohali on airport-saneta Road</p>	<p>Self acquired</p> <p>Self acquired</p> <p>Paid Rs.75 lacs by cheque</p>
1.2.	Spouse	<p>50% share in SCO No.32, CURO One New Chandigarh for Rs.30 lacs</p> <p>50% share in land measuring 3 K-18 M in Saini Majra HB No. 167, Tehsil Kharar District SAS Nagar for Rs.75,00,000/-</p>	<p>Purchased on 17.6.2022 from the sale proceeds of 50% share in H.No.164, Sector 11, Chandigarh.</p> <p>Purchased on 28.10.2022</p>
1.3	Dependents	Nil	

2. DETAILS OF MOTOR VEHICLES

		Make/Year	Remarks, if any
2.1	Self	Honda City CH-01-BQ5613 Purchased in the year 2017 VW Polo CH-01-AR6248	
2.2.	Spouse	Nil	
2.3.	Dependents	Nil	

3. ORNAMENTS AND OTHER VALUABLES

		Approximate Total Weight	Remarks, if any
3.1	Self	Gold chain, Rings Total weighing 50 grams 4 kg. Silver ornaments (Plates, bowl, glasses, Hatdi and Hasli)	Ancestral
3.2.	Spouse	1 kg. Silver coins Diamond Jewellery 1 set, 1 ring, 2 earrings, 1 Pendent set. Gold Jewellery 2 sets, 4 pendent sets 2 pair Kadas, 4 Bangles, 1 Mangalsutra 400 gms 1 Gold chain Gold coin-500 gms	Istri Dhan Ancestral
3.3	Dependents	Nil	

4. **BANK DEPOSITS, FIXED DEPOSIT, SHARES, P.P.F., G.P.F. DEBENTURES, MUTUAL FUNDS**

4.1.	Self	Description and Value	Remarks, if any
		<p>S/B Account -SBI High Court Branch, Chandigarh Rs.5,73,763/-</p> <p>S/B Account- HDFC Bank, Sector 8, Chandigarh. Rs.1,59,681/-</p> <p>Mutual Funds FTI 1034 FTI Tax Shield Scheme Rs.5,55,834.27</p> <p>ICICI Prudential Long Term Equity Fund Rs.432,921.57</p> <p>R.D. for an amount of Rs.35,000/- in HDFC Bank, Sector 8, Chandigarh</p>	<p>To mature in January, 2023</p>
4.2.	Spouse	<p>S/B Account-ICICI Bank, Sector 9, Chandigarh Rs.57,200/-</p> <p>S/B Account-SBI- Sector 10, Chandigarh Rs.49,000/-</p> <p>HDFC Tax Saver Growth Rs. 337,297.28</p> <p>HDFC small Cap Fund Scheme Rs.1,84,823.76</p>	

4.3.	Dependents (i) Son (ii) Son	R.D. w.e.f. 9.8.2022 for an amount of Rs.5,000/- per month for a period of 5 years in State Bank of India High Court Branch R.D. w.e.f. 9.8.2022 for an amount of Rs.5,000/- per month for a period of 5 years in State Bank of India High Court Branch	
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Place: Chandigarh
Date: 15.12.2022

Sd/-
(PANKAJ JAIN)
JUDGE